



Honourable Shri. Justice Atul Sharachchandra Chandurkar

B.Com., LL.B.

2013

Born on 7th April, 1965. Graduated from Ness Wadia College, Pune and I.L.S. Law College, Pune. Joined the Bar on 21st July, 1988 after obtaining degree in Law. Practised in various Courts, handled matters of various nature and has authored books on Maharashtra Municipal Council Nagar Panchayats and Industrial Townships Act, 1965 and Maharashtra Rent Control Act, 1999. Elevated as Additional Judge, Bombay High Court on 21st June, 2013.

* * * * *